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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	Hearing	397/ 398	Manjunatha Dasap-pa & Anr. Vs. Trans- global Power Ltd. & 4Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NITYA KAUGOTLA 7829466499	RESPONDENTS	
	ANUSHA CHATRA FOR CRESTLAW PARTNERS 9390000155	PETITIONERS	

Counsel for petitioner is present. Counsel for respondents is present. Counsel for petitioner requested further time to file rejoinder and to file two sets of copies. Time granted till 06.06.2017.

  
MEMBER (J)

  
MEMBER (T)